

HIGH COURT OF DELHI AT NEW DELHI

(ORIGINAL SIDE)

URGENT NOTICE

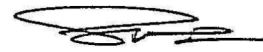
Dated: 29<sup>th</sup> April, 2023

Re: Documents lying under objection at the filing counter of the Original side till 31<sup>st</sup> December, 2021.

It is circulated for information of all concerned Advocates/Litigants that a large number of I.A.s, Process Fees, Replies, Written Statements, Counter-Affidavits, Rejoinders, Vakalatnamas etc. filed/re-filed at the Filing Counter of Original Side of this Court have been lying under objections for a long time, the particulars of which are available at the Filing Counter (Original Side) as well as on the website of this Court.


All the Advocates/Litigants may collect their respective documents from the Filing Counter (Original Side) on all working days latest by 2<sup>nd</sup> June, 2023. It is also informed that in the event of their failure to collect, the same shall be weeded out immediately thereafter without any further notice.

By Order



Registrar (Original)

Genl. Br / CTB / website (IT cell)

  
Pr. D. S. J. (H. D.)  
02/05/2023

HIGH COURT OF DELHI AT NEW DELHI  
(ORIGINAL SIDE)

8660-I

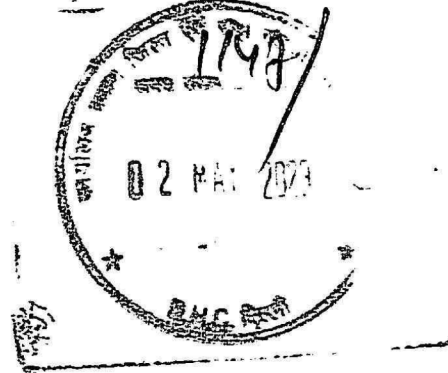
NO. \_\_\_\_ /DHC (OS)/2023

Dated: 29<sup>th</sup> April, 2023

01-05-2023

To,

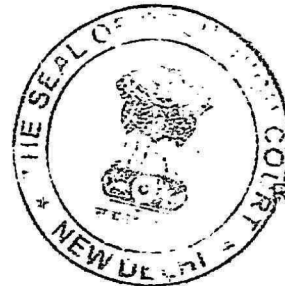
1. Office of Principal District & Sessions Judge (H.Q.)  
Central District, Tis Hazari Courts, Delhi.
2. Office of Principal District & Sessions Judge  
West District, Tis Hazari Courts, Delhi.
3. Office of Principal District & Sessions Judge  
South-West District, Dwarka Courts, Delhi.
4. Office of Principal District & Sessions Judge  
South East District, Saket Courts, Delhi.
5. Office of Principal District & Sessions Judge  
South District, Saket Courts, Delhi.
6. Office of Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi.
7. Office of Principal District & Sessions Judge  
Shahdara District, Karkardooma Courts, Delhi.
8. Office of Principal District & Sessions Judge  
North East District, Karkardooma Courts, Delhi.
9. Office of Principal District & Sessions Judge  
New Delhi District, Patiala House Courts, Delhi.
10. Office of Principal District & Sessions Judge  
North West District, Rohini Courts, Delhi.
11. Office of Principal District & Sessions Judge  
North District, Rohini Courts, Delhi.
12. Office of Principal District & Sessions Judge,  
Rouse Avenue District Court, New Delhi.



Re: Documents lying under objection at the filing counter of the Original Side till 31<sup>st</sup> December, 2021.

Sir,

I am directed to forward herewith an urgent Notice dated 29 April 2023 on the above subject and to request you to kindly give it wide publicity for the information of lawyers and litigants and also have it displayed on the notice boards and website of your Courts.



Yours faithfully,

Registrar (Original)

Encl: as above